GOVERNMENT OF INDIA MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY

LOK SABHA UNSTARRED QUESTION NO. 1800

TO BE ANSWERED ON: 30.07.2025

EVALUATION OF HIGH-IMPACT AI MODELS

1800. SHRI YADUVEER WADIYAR:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government recognises the need to evolve a structured national framework for Artificial Intelligence (AI) safety, reliability and responsible deployment;
- (b) whether any expert or inter-ministerial group has been constituted to study global best practices in AI oversight and recommend India-specific guidelines and if so, the details thereof;
- (c) whether the Government proposes to introduce technical standards and institutional mechanisms to evaluate high-impact AI models used in public-facing sectors; and
- (d) whether the Government is likely to engage with academic, industry and civil society stakeholders to co-develop protocols around explainability model evaluation and ethical assurance?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI JITIN PRASADA)

(a) to (d): The government has taken an inclusive and innovation-friendly approach to Artificial Intelligence (AI) governance. It is backed by an institutional setup to protect citizens' rights, ensure data privacy, and promote innovation.

Advisory Group on AI

- The Government has formed an Advisory Group on AI, chaired by the Principal Scientific Advisor to the Prime Minister, to develop an India-specific regulatory framework for Responsible AI. Comprising stakeholders from academia, industry, and government, the group aims to ensure safe and trusted AI development.
- The report on AI Governance Guidelines emphasizes the need for a coordinated, whole-of-government approach to ensure effective compliance and enforcement as India's AI landscape continues to evolve. Given the evolving nature of AI technologies, the report recommends adoption of a technologieal approach to AI regulation.
- Public consultation on the report on AI Governance Guidelines Development has been completed and more than 100 suggestions have been received.

Expert Group Report

- Seven expert groups were constituted to collaboratively brainstorm on the vision, objectives, outcomes, and design for each of India's AI pillars.
- The first edition of IndiaAI expert group report detailed out the objectives of the pillars of IndiaAI and recommends the next action items involved in harnessing the potential of AI for social development and achieving the goal of 'AI for ALL'. A copy of the report is available at https://indiaai.gov.in/news/indiaai-2023-expert-group-report-first-edition.

Safe and trusted AI

- IndiaAI Safety Institute for AI safety, security, and developing trust with diverse stakeholders
- Diverse stakeholders including academia, startups, industry & government bodies engage through a hub-and-spoke model
- Tools and frameworks are being built around Responsible AI, with a focus on 10 themes
- 8 Responsible AI Projects underway covering Machine Unlearning, AI Bias Mitigation, Privacy-Enhancing Tools, AI Governance Testing, etc.
- More projects on key themes like watermarking, ethical AI, risk assessment, stress testing, and deepfake detection tools are also being evaluated

India is also hosting the Al Impact Summit in February 2026, building on its role as co-chair of the Al Action Summit and continuing its leadership in shaping global AI discussions.

Techno-legal approach to regulate AI

A key pillar of India's AI strategy is its balanced and pragmatic techno-legal approach to regulation:

- India is combining legal safeguards with technological solutions.
- The Government is funding R&D projects at premier institutions like IITs to build AI tools for deepfake detection, privacy enhancement, and cybersecurity.
- This reflects India's belief that effective AI governance must go beyond just legislation and be backed by innovative technical interventions.
- This distinctive model ensures that innovation is not hampered

IndiaAI Impact Summit 2026

• As a part of preparation for the IndiaAI Impact Summit 2026, Government has conducted public consultations to gather inputs from stakeholders across academia. international organisations, industry, startups, Think-Tanks and civil society. The insights are used to shape the Summit's agenda and ensure inclusive representation.

Initiatives w.r.t. Ethical AI Standards

- Developed a 'Standard for Fairness Assessment and Rating of Artificial Intelligence Systems' (TEC Standard No: TEC 57050:2023). This standard provides a framework and procedures for evaluating the fairness of AI systems, particularly in the context of telecommunications and related ICT applications.
- Published an Indian standard IS/ISO/IEC/TR 24368:2022. It provides a high-level overview of AI ethical and societal concerns. It includes an overview of International Standards that address issues arising from AI ethical and societal concerns.
